

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 826/Confdl./2022  
I-8-6/2001 (Pt. IV)

Bilaspur, dated 19/04/2022

Copy of Order No. F.No. 4015/1135/XXI-B/C.G./2022 dated 19.04.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

Contd....2/-

(2)

17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

18.

- i. Shri Mahesh Kumar Raj, Secretary, District Legal Services Authority, Baikunthpur,
- ii. Shri Amit Jindal, Secretary, District Legal Services Authority, Jashpur,
- iii. Shri Damodar Prasad Chandra, III Civil Judge Class-II, Raigarh,
- iv. Shri Aashish Dahariya, II Civil Judge Class-II, Kota,
- v. Ku. Dolly Dhruw, Additional Judge to the Court of Civil Judge Class-II, Katghora,
- vi. Shri Rakesh Singh Sori, Additional Judge to the Court of I Civil Judge Class-II, Raigarh at Sarangarh,
- vii. Shri Himanshu Arya, VII Additional Judge to the Court of I Civil Judge Class-II, Raipur,
- viii. Shri Kranti Kumar Singh, X Civil Judge Class-II, Bilaspur,

*for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 02.05.2022.*

19. District & Sessions Judge, Bilaspur/ Jashpur at Jashpurnagar/ Korba/ Koriya (Baikunthpur)/ Raigarh/ Raipur for information. He/ She is requested to impress upon the transferred Officer(s) that if the transferred officer(s) is in occupation of Government accommodation, he/she should vacate the same on or before 02.05.2022 under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.

20. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Kabirdham at Kawardha/ Kondagaon/ Mahasamund/ Mungeli/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) *for information.*

21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.

22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.

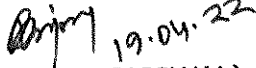
23. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.

24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.

Contd....3/-

(3)

25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(SANJAY KUMAR JAISWAL)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH**  
**LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,**  
**MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

//ORDER//

**19 APR 2022**  
Nava Raipur, dated .04.2022

4015

**F. No. /1135/XXI-B/C.G./2022**, The State Government on recommendation of the Hon'ble High Court of Chhattisgarh vide its Memo No. 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II), Dated 13-04-2022, hereby, appoints the following members of Lower Judicial Service specified in column (2) of the Schedule below as Secretary, District Legal Services Authority, as mentioned in column (3) of Schedule, from the date they assume charge of their office, namely:-

Sl. No.	Name of Judicial Officer with present place of posting	Name of DLSA
1	2	3
1	Shri Mahesh Kumar Raj, Secretary District Legal Services Authority, Baikunthpur	Secretary, District Legal Services Authority, Jashpur
2	Shri Amit Jindal, Secretary District Legal Services Authority, Jashpur	Secretary, District Legal Services Authority, Ambikapur
3	Shri Damodar Prasad Chandra, III Civil Judge, Class -II, Raigarh	Secretary, District Legal Services Authority, Mahasamund
4	Shri Ashish Dahariya, II Civil Judge, Class -II, Kota	Secretary, District Legal Services Authority, Durg
5	Ku. Dolly Dhruw, Additional Judge to the Court of Civil Judge, Class -II, Katghora	Secretary, District Legal Services Authority, Surajpur
6	Shri Rakesh Singh Sori, Additional Judge to the Court of I Civil Judge, Class -II, Raigarh at Sarangarh	Secretary, District Legal Services Authority, Bilaspur
7	Shri Himanshu Arya, VII Additional Judge to the Court of I Civil Judge, Class -II, Raipur	Secretary, District Legal Services Authority, Bainskuthpur
8	Shri Kranti Kumar Singh, X Civil Judge, Class -II, Bilaspur	Secretary, District Legal Services Authority, Dhamtari

आदेश

**19 APR 2022**  
नवा रायपुर, दिनांक .04.2022

4015

क्र. /1135/21-ब/छ.ग./2022, राज्य शासन एतद्वारा माननीय छत्तीसगढ़ उच्च न्यायालय के ज्ञापन क्रमांक 811/Confdl./2022/ I-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II) दिनांक 13.04.2022 के अनुपालन में तथा माननीय छत्तीसगढ़ उच्च न्यायालय की अनुशंसा पर नीचे दी गई अनुसूची की कण्डिका (2) में उल्लेखित निम्नलिखित निम्नतर न्यायिक सेवा के सदस्यों को अनुसूची के कण्डिका (3) में दर्शित अनुसार सचिव, जिला विधिक सेवा प्राधिकरण के पद पर उनके पदग्रहण करने के दिनांक से नियुक्त करता है, अर्थात् :-

स.क.	वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम	जिला विधिक सेवा प्राधिकरण का नाम
(1)	(2)	(3)
1	श्री महेश कुमार राज, सचिव, जिला विधिक सेवा प्राधिकरण, बैकुण्ठपुर	सचिव, जिला विधिक सेवा प्राधिकरण, जशपुर,
2	श्री अमित जिंदल, सचिव, जिला विधिक सेवा प्राधिकरण, जशपुर	सचिव, जिला विधिक सेवा प्राधिकरण, अम्बिकापुर,
3	श्री दामोदर प्रसाद चन्द्रा, तृतीय व्यवहार न्यायाधीश वर्ग-2, रायगढ़	सचिव, जिला विधिक सेवा प्राधिकरण, महासमुंद,
4	श्री आशिष डहरिया, द्वितीय व्यवहार न्यायाधीश वर्ग-2, कोटा	सचिव, जिला विधिक सेवा प्राधिकरण, दुर्ग
5	कु. डाली ध्रुव, व्यवहार न्यायाधीश वर्ग-2, कटघोरा, के न्यायालय के अतिरिक्त न्यायाधीश	सचिव, जिला विधिक सेवा प्राधिकरण, सूरजपुर,
6	श्री राकेश सिंह सोरी, प्रथम व्यवहार न्यायाधीश वर्ग-2, रायगढ़ स्थान सारंगढ़, के न्यायालय के अतिरिक्त न्यायाधीश	सचिव, जिला विधिक सेवा प्राधिकरण, बिलासपुर,
7	श्री हिमांशु आर्या, प्रथम व्यवहार न्यायाधीश वर्ग-2, रायपुर, के न्यायालय के सप्तम अतिरिक्त न्यायाधीश	सचिव, जिला विधिक सेवा प्राधिकरण, बैकुण्ठपुर,
8	श्री क्रांति कुमार सिंह, दशम व्यवहार न्यायाधीश वर्ग-2, बिलासपुर	सचिव, जिला विधिक सेवा प्राधिकरण, धमतरी,

By order and in the name of the  
Governor of Chhattisgarh,

*Sd/-*  
(Ram Kumar Tiwari)  
Principal Secretary

Government of Chhattisgarh  
Law & Legislative Affairs Department

4016  
F. No. /1135/XXI-B/C.G./2022.

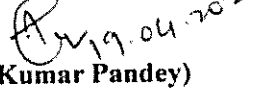
Nava Raipur, dated .04.2022

19 APR 2022

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to No. 811/Confdl./2022/1-8-6/2001(pt.III) II-2-17/2001(pt.-IV) II-2-101/2001(pt.II) , Dated 13-04-2022.
2. Accountant General, Chhattisgarh, Raipur,
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
5. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
6. District & Sessions Judge Baikunthpur, Jashpur, Ambikapur, Raigarh, Mahasamund, Bilaspur, Durg, Korba, Raipur, Dhamtari,
7. Shri Mahesh Kumar Raj, Secretary, District Legal Services Authority, Baikunthpur ,
8. Shri Amit Jindal, Secretary, District Legal Services Authority, Jashpur,
9. Shri Damodar Prasad Chandra, III Civil Judge, Class -II, Raigarh ,
10. Shri Ashish Dahariya , II Civil Judge, Class -II, Kota,
11. Ku. Dolly Dhruw, Additional Judge to the Court of Civil Judge, Class -II, Katghora,
12. Shri Rakesh Singh Sori, Additional Judge to the Court of I Civil Judge, Class -II, Raigarh at Sarangarh,

13. Shri Himanshu Arya, VII Additional Judge to the Court of I Civil Judge, Class -II, Raipur ,
  14. Shri Kranti Kumar Singh, X Civil Judge, Class -II, Bilaspur,
  15. Deputy Director, Govt. Regional Printing Press. in front of Indravati Bhawan, Atal Nagar, Nawa Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

  
(Anil Kumar Pandey)  
Additional Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department